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## **CENTRAL RESERVE POLICE FORCE (MATRON) RECRUITMENT RULES, 1983**

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## **CENTRAL RESERVE POLICE FORCE (MATRON) RECRUITMENT RULES, 1983**

G.S.R. 734, dated 24th September, 19831 .-In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Matron in the Central Reserve Police Force, Ministry of Home Affairs, namely :-

### **1. Short title and commencement :-**

- (1) These rules may be called Central Reserve Police Force (Matron) Recruitment Rules, 1983
- (2) They shall come into force on the date of their publication in the Official Gazette.

### **2. Number of posts, its classification and scale of pay :-**

The number of posts, its classification and the scale of pay attached thereto, shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

### **3. Method of recruitment, age limit and qualifications etc :-**

The method of recruitment age limit and qualification and other matters relating to the said post shall be as specified in columns 5 to 13 of the Schedule aforesaid.

### **4. Disqualification :-**

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

Shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category or persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concession required to be provided for the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post	No. of posts	Classification	Scale of pay	Whether selection post or non-selection post	Age limit for direct recruit ment	Educational and other qualifications required for direct recruits
1	2	3	4	5	6	7
Matron	2*	General	Rs. 700-	Selection	Not exceeding 35 years.	Essential :
	*Subject to	Central Service Group	40-900- EB-40-			(i) A recognised
	various	'A' Gazetted	1100-50-		(Relaxable	cognised

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					date for	ded).
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					applica	cognised
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					candidates	cate/Dip
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						Indian
						Nursing
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					years Ad
					ministra
					tive experi
					ence).
					Note 1. Quali
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					relaxable at
					the discre
					tion of the
					UPSC in
					case of
					candidates
					otherwise
					well quali
					fied.
					Note : 2. The
					qualification
					(s) regarding
					experience
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					are relaxable
					at the dis
					cretion of
					the
					UPSC in the
					case of candi
					dates belong
					ing to Sche
					duled Castes
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					if, at any
					stage of
					selection,
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						UPSC is of the opinion
						that suffi
						cient number
						of candidates
						from these
						communities
						possessing
						the requisite
						experience
						are not likely
						to be avail
						able to fill up
						the vacan
						cies reserved
						for them.